

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2357
ANSWERED ON:12.03.2013
SC QUOTA IN DELHI POLICE
Rawat Shri Ashok Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the posts reserved for Scheduled Castes (SCs) in Delhi Police have not been filled up since 1998, as per the reservation guidelines;
- (b) if so, the details thereof and the reasons therefor, year and post-wise;
- (c) whether the Central Administrative Tribunal (CAT) has ever issued orders/instructions to fill up the prescribed quota of different posts in SC category;
- (d) if so, the details thereof and the follow up action taken by the Government/ Delhi Police in this regard; and
- (e) the steps being taken by the Government/Delhi Police to fill up all the SC posts as per the reservation policy?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (b) : Posts reserved for Scheduled Castes (SC) in Delhi Police have been filled up rank-wise, since 1998 to 2013 (Upto 28.02.2013) except certain posts of Constable (Exe) for the recruitment year 2008, 2009 (Phase-I), 2009 (Phase-II) & 2011, where vacancies of 32, 67, 65 & 34 of S.C. Ex-Servicemen candidates, have not been filled up due to non-availability of suitable Ex-Servicemen (SC) candidates.
- (c) to (d) : As per available records, no such orders/ instructions have been received by Delhi Police. The recruitment to 535 posts of SC Category of various posts in Delhi Police is under process by Delhi Police.
- (e) : Filling up of vacancies is a continuous process. Delhi Police has always made concerted efforts to fill SC vacancies.